

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 599/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KHUDA BUX ALIAS KODAI & ANR.

Respondent(s)

(IA No.53769/2018-CONDONATION OF DELAY IN FILING and IA
No.53771/2018-EXEMPTION FROM FILING O.T. and IA
No.53770/2018-CONDONATION OF DELAY IN REFILING)

Date : 28-03-2019 This appeal was called on for hearing today.

For Appellant(s)

Mrs Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr Mohammad S Khan, Adv.
Mrs. Mona K. Rajvanshi, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 and 2 have filed counter affidavit.

Original record in English version has been received from
the High Court and Trial Court.

Parties have not filed additional documents.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ANIL LAXMAN PANSARE
Registrar